

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 17th March, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Review Application No. 02/2017 (M.A. No. 110/2017 & M.A. No. 111/2017) IN Appeal No. 79/2014	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Mr. Divya Prakash Pande, Adv. for Applicant
2.	Review Application No. 04/2017 IN Appeal No. 79/2014	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Mr. Sanjeev Kumar & Mr. Anshul Sehgal, Advs. for Applicant
3.	Original Application No. 146/2017	Faridabad Action Group Vs. Ministry of Environment & Forest & Climate Change & Ors.	Mr. Piyush Singh, Adv. for Applicant
4.	Original Application No. 163/2017 (M.A. No. 297/2017)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Advs. for Applicant
5.	Original Application No. 168/2017	M/s New Taj Leather Finishers Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Advs. for Applicant
6.	Original Application No. 169/2017	M/s M. I. Saddle Work Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Advs. for Applicant
7.	Original Application No. 170/2017	M/s Rider Tanning Industries Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Advs. for Applicant
8.	Original Application No. 171/2017	M/s Gold Star Leather Board Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Advs. for Applicant
9.	Original Application No. 172/2017	M/s Feroz Tanners Unit-2 Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Advs. for Applicant
10.	Original Application No. 173/2017	M/s Chaudhary Leather Finishers Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Advs. for Applicant
11.	Original Application No. 174/2017	M/s Allied Exims Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
12.	Original Application No. 255/2016	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1 & 2 Mr. Vivek Singh, Adv. for State of Uttarakhand

13.	Original Application No. 690/2016	Anil Varma Vs. Union of India & Ors.	Ms. Sunaina Valecha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Ms. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 & 11 to 13 Mr. B. V. Niren, Adv. for CGSC Mr. Om Prakash, Adv. for R-8 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
14.	Original Application No. 90/2017 (M.A. No. 103/2017 & M.A. No. 249/2017)	Safal Bharat Guru Parampara & Ors. Vs. State of Punjab & Ors.	Mr. Narender Hooda, Sr. Adv. with Ms. Nida Doon, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-1 & 5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. A. D. N. Rao, Adv. for R-6
FOR HEARING			
15.	Execution Application No. 08/2016 (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Narender Pal Singh, Adv. for R-10 & 11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Abhishek Yadav, Adv. for State of U.P.
16.	Original Application No. 73/2016 (M.A. No. 413/2016 & M.A. No. 763/2016)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC Mr. Gurbaksh Singh, Adv.
17.	Original Application No. 276/2016 (M.A. No. 512/2016)	Nishant Kumar Alag Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Soni & Naginder Beniwal, Advs. for R-1 & 2 Mr. Attin Shankar Rastogi, Adv. for MoEF Ms. Deep Shikha Bharati, Adv.

18.	Appeal No. 137/2015 (M.A. 1131/2015, M.A. 1131/2016 & M.A. 1233/2016) (Earlier O.A.No.490/2015)	Hema Ram & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG & Mr. Shrey Kapoor, Adv. for R-2, 10 & 11 Mr. Lokendra Singh Kacchawa, Adv. for R-2 Mr. Abhimanyu Singh Rathore, Adv. for R-12 Mr. Raj Kumar, Adv. for CPCB Mr. Dinesh Mehta, Adv. Mr. Sandeep Shah, Adv. for R-12 Mr. Kapil Joshi, Adv.
19.	Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016 & M.A. No. 230/2017)	RELA & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-5 Mr. B. V. Niren, Adv. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF
20.	Appeal No. 65/2013	Vimal Bhai Vs. State of Uttrakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for Appellant Mr. Rajiv Nanda, Standing Counsel with Mr. U. K. Uniyal, Adv. Gen. for R- 1 & 3 Ms. P. B. Singh, Adv. for R-2 Mr. A.D.N. Rao & Mr. Sudipto Sircar, Adv. for R-4 Ms. D. Bharathi Reddy, Adv.
21.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for R-5 & 6 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev K. Gulati, Adv. Mr. Y. N. Vidyanthi, Adv.

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